

**IN THE HIGH COURT OF JHARKHAND AT RANCHI  
A.B.A. No.6611 of 2021**

Surendra Lohra ..... Petitioner  
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Versus  
The State of Jharkhand ..... Opposite Party  
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**CORAM : HON'BLE MR. JUSTICE ANIL KUMAR CHOUDHARY**  
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For the Petitioner : Mr. Gaurav, Advocate  
For the State : Mr. Prabir Kr. Chatterjee, Spl.P.P  
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**Order No.02 Dated- 09.09.2021**

Heard the parties through video conferencing.

Learned counsel for the petitioner submits that as the petitioner has been arrested, hence, he seeks permission of this Court to withdraw this anticipatory bail application.

Permission is accorded.

This anticipatory bail application stands dismissed as withdrawn.

**(Anil Kumar Choudhary, J.)**